

Minister of FINANCE be pleased to state the details of the targets fixed and achieved by the public sector banks in the matter of granting loans under the Integrated Rural Development Programme during each of the last three years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : The information is being collected and will be laid on the Table of the House.

Cases Referred to D.R.T.

911. SHRI SOBHANADREESWARA RAO VADDE :
SHRI MULLAPPALLY RAMCHANDRAN :

Will the Minister of FINANCE be pleased to state :

(a) the total number of cases referred to the Debt Recovery Tribunals, bank-wise and the amount of recovery involved in each case so far;

(b) the progress made, if any, in the recovery of loan so far;

(c) whether a large number of debtors have come forward to settle their dues with the banks on mutually agreed terms after reference of their cases to the Tribunals; and

(d) if so, the reaction of the Government to such cases?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) and (b) The information is being collected and will be laid on the Table of the House to the extent available.

(c) and (d) Compromise proposals are received by banks from time to time from debtors and decisions on this are taken as per the guidelines of the RBI and in accordance with the policy evolved by the Board of Directors of each bank. It has, however, not come to the notice of the Government nor any feedback has been received from the RBI and banks so far that a large number of debtors have come forward to settle their dues with the banks on mutually agreed terms as a result of the setting up of Recovery Tribunals.

[Translation]

Increase in Passenger Traffic on National Carrier

912. SHRI RAM TAHAL CHOUDHARY : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the number of passengers travelling on Public Sector airlines has increased after the introduction of private airlines;

(b) if so, the number of more passengers travelled on national carrier during the last year as compared to the

number of passengers travelled during the last three years;

(c) whether the loss being suffered by the public sector airlines has declined as a result thereof; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b) Carriage of international traffic by Air India and Indian Airlines has not been affected by the introduction of private domestic carriers. The total number of passengers carried by Indian Airlines has, however, declined. Details are as follows :

Year	Total number of passengers Carried
1991-92	8.885 Million
1992-93	7.821 "
1993-94	7.891 "
1994-95	7.635 "

(c) and (d) Air India has not incurred any loss during the last 3 years. Indian Airlines has shown a net loss of Rs. 195.16 crores in 1992-93, Rs. 255.46 crores in 1993-94 and Rs. 230.00 crores in 1994-95.

Investment by AI

913. SHRI CHANDRESH PATEL : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether Air India invested crores of rupees in City Bank and other financial institutions violating the norms of the Reserve Bank of India;

(b) if so, the details thereof;

(c) whether the investigation has been initiated in this regard;

(d) if so, the outcome thereof; and

(e) the action taken against those found responsible for the same?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) to (e) The Central Bureau of Investigation (CBI) have registered a case on 28.4.1995 for irregularities in the investments made by Air India in the City Bank and other financial institutions. The investigation report of CBI is awaited.

Export of Fruits

914. SHRI N.J. RATHVA : Will the Minister of COMMERCE be pleased to state the total quantity and variety of fruits especially mangoes exported especially